

MR. DEPUTY-SPEAKER : Now, Mr. Jatiya. After that, a very senior Member of the House, Mr. Mani Ram Bagri, will be the last speaker.

(Interruptions)**

MR. DEPUTY-SPEAKER : Nothing will go on record except what Mr. Jatiya says.

श्री सत्यनारायण जटिया (उज्जैन) : उपाध्यक्ष महोदय, यू० के० में हमारे संविधान का अग्रमान किया गया है। यह बहुत ही महत्वपूर्ण बात है, इस पर ध्यान दिया जाना चाहिये....

MR. DEPUTY-SPEAKER : This has already been mentioned on a Calling Attention Motion yesterday. And the Minister has rightly replied to that.

श्री मनोराम बागड़ी (हिवार) : उपाध्यक्ष महोदय, मैंने एक राष्ट्रीय बात सदन के सामने काम-रोको प्रस्ताव के रूप में दी थी। कल उस की चर्चा भी उठी थी और आज मैंने सदन के सभी सदस्यों, पक्ष तथा विपक्ष के लोगों से बातचीत की, गृह मंत्री जी से भी बात की थी। 15 अगस्त और 30 जनवरी के बीच में रामनवमी, जन्मश्रष्टमी दशहरा, दिवाली, अनेक त्यौहार पड़ते हैं। मेरा कहना है कि आप राष्ट्रीयता को मत तोड़ें....

MR. DEPUTY-SPEAKER : You can give a Calling Attention Notice or you can come under 377 or half-an-hour discussion.

श्री मनोराम बागड़ी : यह बात में रिकार्ड पर लाने के लिये कह रहा हूँ। मैंने पं० कमला-पति जी से भी....

MR. DEPUTY-SPEAKER : It is under the active consideration of the Speaker.

श्री राजेश पाइलट (भरतपुर) : डिप्टी स्पीकर साहब, इस सदन के पिछले अधिवेशन में मंत्री जी ने यह आश्वासन दिया था कि किसानों की जो जमीन एक्वायर हो रही है, उस के लिए लैंड एक्वीजीशन एक्ट को जल्दी से जल्दी एमेंड करेंगे। अब सेशन के दो हफ्ते बाकी रहे गये हैं लेकिन अभी तक इस बारे में कुछ नहीं आया है।

MR. DEPUTY-SPEAKER : You should have given notice, Mr. Pilot.

SHRI RAJESH PILOT : I have given notice. It should be given priority.

MR. DEPUTY-SPEAKER : You should give proper notice.

12.15 hrs.

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF INDIAN AIRLINES FOR 1982-83 AND REVISED ESTIMATES FOR 1981-82

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : I beg to lay on the Table a copy of the Summary of Budget Estimates for Revenue and Expenditure (Hindi and English versions) of the Indian Airlines for the year 1982-83 and Revised Estimates for the year 1981-82 under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954. [Placed in Library See No. LT-4336/82].

ANNUAL REPORT ETC. OF MAN MADE TEXTILES RESEARCH ASSOCIATION, SURAT FOR 1980-81 AND ANNUAL REPORT OF SILK AND ART SILK MILLS' RESEARCH ASSOCIATION, BOMBAY FOR 1980-81

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table.

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles Research Association, Surat, for the year 1980-81 along with Accounts and the Audit Report thereon.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Man Made Textiles Research Association, Surat, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (1) above.

[Placed in library. See No. LT-4337/82]

(3) (i) A copy of the Annual Report (Hindi and English versions)

of the Silk and Art Silk Mills' Research Association, Bombay, for the year 1980-81 along with Accounts and the Audit Report thereon.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Silk and Art Silk Mills Research Association, Bombay, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (3) above.

[Placed in library See No. LT-4338/82].

NOTIFICATION UNDER NAVY ACT

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : I beg to lay on the Table a copy of the Notification No. S.R.O. 14(E) (Hindi and English versions) published in Gazette of India dated the 13th July, 1982, declaring service in Andaman and Nicobar Islands for a period of five years from the date of issue of Notification as active service within the meaning and for the purposes of the Navy Act, 1957, under section 185 of the said Act.

[Placed in the library See No. LT—4339/82].

ANNUAL REPORTS OF THE STATE BANK OF INDIA AND ITS SUBSIDIARY BANKS, REPORTS UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India and its subsidiary banks viz., State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year ended the 31st December, 1981 along with

the Accounts and the Auditor's Report thereon.

[Placed in library. See No. LT-4340/82].

(2) A copy of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 :—

(i) Report on the working and the activities of the Bank of India for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and the activities of the Bank of India for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and the activities of the Punjab National Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and the activities of the Bank of Baroda for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and the activities of the United Commercial Bank for the year ended 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and the activities of the Canara Bank for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and the activities of the Bank of India for the year ended the 31st December, 1981 along with the Accounts and the Auditor's Report thereon.